

International Conference on International Law on trade in Wild Life held in New Delhi;

(b) if so, the details thereof;

(c) what measures are proposed to be taken in our country to check over exploitation of endangered wild life species like whales, falcons, rhinos, elephants, tigers, butterflies etc. causing tremendous ecological imbalances; and

(d) if so, the steps proposed to remedy the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMALA KUMARI): (a) and (b) Yes, Sir. The Third Meeting of the Conference of the Contracting Parties to the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) was held at New Delhi from February 25 to March 8, 1981. In all 53 Contracting Parties participated in this Conference, which was hosted by the Government of India.

(c) and (d) These species are already included in Schedules I & II of the Wildlife (Protection) Act, 1972, thereby providing legal protection as well as check on exploitation. Trade in such wildlife and products thereof is also regulated under this Act. Export of these species is also banned.

Use of Discretionary Powers by Vice-Chairman of D.D.A.

5528. SHRI RAM VILAS PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of flats/plots allotted by the vice-Chairman of D.D.A. using his discretionary powers after 1st January, 1980;

(b) the reasons and grounds for using the discretion in each case; and

(c) what are the names/professions of these beneficiaries?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

..Contributors to Avarad Foundation

5529. SHRI V. N. GADGIL:
SHRI R. L. BHATIA:

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that the Association of Voluntary Agencies for Rural Development has created a permanent body named as AVARD FOUNDATION;

(b) whether it is also a fact that the AVARD FOUNDATION is receiving financial assistance from international agencies;

(c) whether it is further a fact that AVARD FOUNDATION holds properties acquired in the name of voluntary organisations; and

(d) who are the main contributions of AVARD FOUNDATION?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir. The Avarad Foundation for Rural Development was registered as a Public Charitable Trust under the Indian Trusts Act of 2-6-1973.

(b) The Avarad Foundation has received financial assistance from Swiss Development Co-operation.

(c) As per information received from AVARD, no such property is held by AVARD FOUNDATION.

(d) According to the information received from AVARD, they contributed a sum of Rs. 5,000 at the time of the initial registration of the Avarad Foundation. The Avarad Foundation

has also received assistance amounting to Rs. 13,44,000 from the Swiss Development Co-operation.

ग्रंथों की खपत का अनुमान

5530. श्री अर० एन० रमेश :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में ग्रंथ खाने वाले लोगों की संख्या कितनी है ;

(ख) भारत में किन पक्षियों के ग्रंथ खाने जाते हैं; और

(ग) इस व्यापार को बढ़ावा देने के लिए मुर्गीपालन के विकास हेतु सरकार द्वारा क्या सहायता दी गई है ?

कृषि तथा प्राचीन पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री अर० बी० स्वामी नाथन) : (क) ऐसे विशिष्ट ग्रंथों के उपलब्ध नहीं हैं। किन्तु राष्ट्रीय नमूना सर्वेक्षण के 30वें दौर (जुलाई, 1975 से जून, 1976 तक) में पता चला था कि ग्रंथों की खपत करने वाले परिवारों की प्रतिशतता ग्रामीण क्षेत्रों में 11.04 और शहरी क्षेत्रों में 22.91 थी।

(ख) देश में अधिकांशतः मुर्गी और बतख के ग्रंथ खाए जाते हैं।

(ग) कुक्कुट विकास निश्चित रूप से राज्य सरकारों का उत्तरदायित्व है। तथापि, भारत सरकार ने कुक्कुट यूनितें स्थापित करने के उद्देश्य से विशेष कार्यक्रम तहत राज सहायता के लिए निम्नलिखित व्यवस्था की है :—

(1) छोटे किसानों को पूंजीगत लागत पर 25 प्रतिशत ;

(2) सीमांत किसानों तथा कृषि श्रमिकों को पूंजीगत लागत पर 33-1/3 प्रतिशत; और

(3) अनुसूचित जनजाति के सदस्यों को पूंजीगत लागत पर 50 प्रतिशत।

Ban Imposed by Government on dance recital, at Khajuraho Festival

5531. DR. KARAN SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether dance recitals at the Khajuraho festival have been banned by the Government of India; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) Permission was granted by the Central Government on stipulated terms and conditions for holding the festival during this year. However, keeping in view the interest of the monument and the lawn attached thereto it has been suggested to the Government of Madhya Pradesh that future programmes may be organised outside the protected limits so that the monuments are not in any way damaged.

Terms and Conditions in Indo-CARE Agreements

5532. SHRI RATANSINGH RAJDA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) how many foreign agencies are carrying on their relief works in India and what is the nature of their relief work;

(b) what are the terms and conditions stipulated in Indo-CARE agreement 1950 and in Agreements, if any, with other countries; and

(c) whether CARE is the only relief agency that is getting paid towards its food assistance and allowed to repatriate foreign exchange to USA and if so, the details thereof?